

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 1/MP/2016**

**Coram:**

**Shri Gireesh B. Pradhan, Chairperson**

**Shri A.K. Singhal, Member**

**Shri A.S. Bakshi, Member**

**Dr. M.K. Iyer, Member**

**Date of Order : 13.6.2016**

**In the matter of**

Corrigendum to order dated 31.3.2016 in Petition No.1/MP/2016.

**And**

**In the matter of**

Petition under Section 38 (2) of the of the Electricity Act, 2003 read with Section 79 (1)(c) and Section 79(1) (k) of the Act, along with (i) Central Electricity Regulatory Commission (Grant of Regulatory Approval for execution of Inter-State Transmission Scheme to Central Transmission Utility) Regulations, 2010; (ii) Regulations 111 and 114 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and (iii) Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 for Grant of Regulatory Approval for execution of the Transmission System associated with Solar Power Parks in Bhadla and Jaisalmer districts, Rajasthan.

**And**

**In the matter of**

Power Grid Corporation of India Limited  
"Saudamini", Plot No.2, Sector-29,  
Gurgaon (Haryana)- 122001.

**....Petitioner**

**Vs**

1. The Chairman,  
Saurya Urja Company of Rajasthan Ltd.  
1 st Floor, LIC Jeevan Nidhi Building,

Ambedkar Circle,  
Bhawani Singh Road, Jaipur – 302005

2. The Chairman,  
Adani Renewable Energy Park Rajasthan Ltd.  
31 (a), 6th Floor, Plot No. 5 Swej Farm,  
Mahima Trinitiy, New Sanganer Road  
Jaipur – 302019

3. The Chairman,  
Essel Saurya Urja Company of Rajasthan Ltd.  
4th Floor, Flat No. 404, Prabhu Raj Apartment,  
Parivahan Marg, C – Scheme,  
Jaipur – 302001

4. The Chairman,  
Delhi Transco Ltd.  
Shakti Sadan, Kotla Road,  
New Delhi – 110002

5. CEO,  
BSES Yamuna Power Ltd.  
BSES Bhawan, Nehru Place, New Delhi

6. CEO,  
BSES Rajdhani Power Ltd.  
BSES Bhawan, Nehru Place,  
New Delhi

7. CEO,  
North Delhi Power Ltd.  
Power Trading & Load Despatch Group  
Cennet Building, Adjacent To 66/11 kV Pitampura-3  
Grid Building, Near PP Jewellers  
Pitampura, New Delhi – 110034

8. The Chairman  
Rajasthan Rajya Vidyut Prasaran Nigam Ltd.  
Vidyut Bhawan, Vidyut Marg,  
Jaipur – 302005

9. The Managing Director  
Ajmer Vidyut Vitran Nigam Ltd.  
400kV GSS Building (Ground Floor), Ajmer Road,  
Heerapura, Jaipur.

10. The Managing Director  
Jaipur Vidyut Vitran Nigam Ltd.  
400 kV GSS Building (Ground Floor) Ajmer Road,  
Heerapura, Jaipur

11. The Managing Director  
Jodhpur Vidyut Vitran Nigam Ltd.  
400 kV GSS Building (Ground Floor) Ajmer Road,  
Heerapura, Jaipur.

12. The Chairman  
Himachal Pradesh State Electricity Board  
Vidyut Bhawan  
Kumar House Complex Building II  
Shimla – 171004

13. The Chief Engineer  
Punjab State Electricity Board  
Thermal Shed Tia, Near 22 Phatak,  
Patiala- 147001

14. S.E. /C & R-1  
Haryana Power Purchase Centre  
Shakti Bhawan, Sector-6  
Panchkula (Haryana) 134109

15. The Commissioner  
Power Development Deptt. Govt. of Jammu & Kashmir  
Mini Secretariat, Jammu

16. The Chairman  
Uttar Pradesh Power Corporation Ltd.  
(Formerly Uttar Pradesh State Electricity Board)  
Shakti Bhawan, 14, Ashok Marg  
Lucknow – 226001

17. The Chief Engineer  
Chandigarh Electricity Department,  
Div-11, opposite Transport Nagar,  
Industrial Area Ph-I,  
Chandigarh

18. The Managing Director,  
Uttarakhand Power Corporation Ltd.  
Urja Bhawan Kanwali Road, Dehradun,

19. The Chief Electrical Distribution Engineer  
North Central Railway  
DRM Office, Nawab Yusuf Road,  
Allahabad (UP)

20. The Chairman  
New Delhi Municipal Council  
Palika Kendra,  
Sansad Marg, New Delhi -110002.

...Respondents

### Corrigendum

The Commission, vide order dated 31.3.2016, had accorded regulatory approval under Regulation 3 of the Central Electricity Regulatory Commission (Grant of Regulatory Approval for execution of Inter-State Transmission Scheme to Central Transmission Utility) Regulations, 2010 for execution of the transmission scheme.

2. It has come to the notice of the Commission that certain inadvertent clerical error has crept in para 4 (e) (a) at Page 6 and para 23 (a) at page 15 of the order dated 31.3.2016 which is sought to be recertified by issuing the corrigendum in exercise of power vested under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2009 as amended from time to time. Accordingly, para 4 (e) (a) and para 23 (a) at page 6 and page 15 respectively of the order dated 31.3.2016 shall be substituted as under:

“Establishment of 765/400/220 kV (765/400 kV: 3x1500 MVA, 400/220 kV, 3X500 MVA) Pooling Station at Bhadla (PG)”.

2. All other terms of the order remain unchanged.

**Sd/-**  
**(Dr. M. K. Iyer)**  
**Member**

**sd/-**  
**(A.S. Bakshi)**  
**Member**

**sd/-**  
**(A.K. Singhal)**  
**Member**

**sd/-**  
**(Gireesh B. Pradhan)**  
**Chairperson**